

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 17623/2025

[Arising out of impugned final judgment and order dated 03-03-2025 in WRITC No. 6572/2023 passed by the High Court of Judicature at Allahabad]

REEMA SHAH

Petitioner(s)

VERSUS

THE STATE OF U.P. &amp; ORS.

Respondent(s)

FOR ADMISSION

Date : 15-07-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Rahul Mohod, Adv.  
Mr. Raju Sonkar, Adv.  
Mr. Ram Shiromani Yadav, Adv.  
Mr. Ankit Kumar Shiv, Adv.  
Mr. Amit Kumar Verma, Adv.  
Mr. Sunil Prakash Sharma, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Tag with Special Leave Petition (Civil) No.  
14763 of 2024 arising out of Diary No. 9352 of 2024.

(SONIA BHASIN)  
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)  
ASSISTANT REGISTRAR